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Title: Introduction of the Compulsory Voting Bill,2014.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : Sir, I introduce the Bill.

15.58 ½ hrs.